

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

SPECIAL BENCH

C.P. No. 77(ND)/2016

IN THE MATTER OF:

AEZ Infratech Pvt. Ltd.

Vs.

M/s. Somani Worsted Ltd. & Ors.

.... Applicant/petitioner

.... Respondents

under Section 397-398

Order delivered on 12.01.2018

Coram:

**CHIEF JUSTICE (Retd.) M.M. KUMAR
Hon'ble President**

**R. VARADHARAJAN
Hon'ble Member (J)**

For the Applicant/petitioner: Mr. P. Nagesh & Mr. Dhruv Gupta, Advocates

For the Respondent: Mr. Vivek Kohli, Ms. Aastha Chawla and Mr. Nikhil Mathure, Advocates

ORDER

Due to paucity of time, the matter can not be taken up for hearing.

List for further consideration on 25.01.2018.

Sd-

**(M.M. KUMAR)
PRESIDENT**

Sd-

**(R. VARADHARAJAN)
(MEMBER JUDICIAL)**

12.01.2018
Vineet